

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA**LIBRARY**O.A.No. 350/777/2013
MA 350/326/2013

Date of order : 14.06.2019

Coram : Hon'ble Mr. Justice L. Narasimha Reddy, Chairman.**Hon'ble Dr. Nandita Chatterjee, Administrative Member**

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Sri Dulal Krishna Ghosh, son of Late P.M. Ghosh, aged about 68 years, Ex. Railway Employee was posted as Section Controller at Raipur Store Depot., South East Central Railway, Bilaspur, residing at C/o. Jatindra Nath Ghosh Ramkrishna Pally, P.O. Bangaon, Dist. 24-Parganas (North), Pin – 743235.

..... Applicant

For the Applicant : Mr. S.K.Datta, Mr. B.Chatterjee, Counsel

- Versus -**1. Union of India,**

Service through the General Manager, South East Central Railway, Bilaspur, P.O. & Dist. Bilaspur, Chattisgarh, Pin -

2. The General Manager,

South Eastern Railway, 11, Garden Reach Road, Kolkata – 700043.

3. The Chief Operation Manager,

South East Central Railway, Bilaspur, P.O. & Dist. Bilaspur, Chattisgarh, Pin –

4. The Divisional Railway Manager,

South East Central Railway, Bilaspur, P.O. & Dist. Bilaspur, Chattisgarh, Pin –

5. The Senior Divisional Personnel Officer,

South East Central Railway, Bilaspur, P.O. & Dist. Bilaspur, Chattisgarh, Pin –

6. K.C. Mohanty,

Chief Controller, under Sr. Divisional Operation Manager, Bilaspur, Central Office, P.O. Bilaspur R.S., District Chattisgarh, Pin -

..... Respondents

For the Respondents : Ms. S.Daschandra , Counsel

O R D E R (ORAL)

Justice L. Narasimha Reddy, Chairman:

Mr. S.K.Datta, learned counsel for the applicant, submits that the applicant has instructed him through a letter dated 06.06.2019 to withdraw the O.A. and seeks permission to withdraw the O.A. Permission is accorded.

2. The O.A. is dismissed as withdrawn. M.A. 326/2013 is also disposed of accordingly. There shall be no order as to costs.

(Dr. Nandita Chatterjee)
Administrative Member

(Justice L.Narasimha Reddy)
Chairman

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